

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

NOTIFICATION

R.O.C. No.789/2024-RC, DATED 11-07-2025

SUB:-RECRUITMENT - Direct recruitment to the posts of Junior Assistant -Shift 1, 2 and 3, Field Assistant, Examiner and Record Assistant in the Telangana Judicial Ministerial and Subordinate Service - Notifications issued on 02-01-2025 - Applications received through online - Computer based examinations conducted by the Tata Consultancy Services Limited on 15-04-2025, 16-04-2025 and 20-04-2025 - Evaluated response sheets (Answer sheets) of the candidates hosted in the High Court's website on 28-04-2025 - **Objections if any in respect of questions/options or both called for and received - Considered - Regarding.**

REF:-1)High Court's Notification Nos.2/2025, 4/2025, 5/2025 and 7/2025, dated 02-01-2025 issued inviting applications through online for direct recruitment to the posts of Junior Assistant, Field Assistant, Examiner and Record Assistant respectively in the Telangana Judicial and Ministerial and Subordinate Service.

2)High Court's Notification R.O.C. No.789/2024-RC, dated 28-04-2025 calling objections if any in respect of questions or options or both.

In response to the Notification under reference 2nd cited, placed in the website of the High Court, objections in respect of questions/options or both were received from the candidates and the result of such consideration is as follows:-

The objections raised against the following **126** question ID's out of the **663** objections received against 126 question ID's in connection with the computer based examinations conducted on 15-04-2025, 16-04-2025 and 20-04-2025, for direct recruitment to the posts Junior Assistant, Field Assistant, Examiner, and Record Assistant notified vide Notification Nos.2/2025, 4/2025,

 11/7/2025

Contd...2

5/2025 and 7/2025, dated 02-01-2025 under direct recruitment in the Telangana Judicial and Ministerial and Subordinate Service are considered and accepted as detailed below:-

JUNIOR ASSISTANT

SHIFT-1

Sl.No.	Question ID	Key Released	Key to be modified
1	301442520	Option 3 - First Pratapa Rudra	Change of key to Option 4 "First Prolaraju"
2	301442583	Option 2 - Adjective	Change of key to Option 1 "Noun"
3	301442586	Option 2 - Pronoun	Change of key to Option 3 "Adjective "

JUNIOR ASSISTANT

SHIFT-2

Sl.No.	Question ID	Key Released	Key to be modified
1	301442614	Option 2 - Tablighi Jamat	Question is deleted from computation of marks of the candidates.
2	301442623	Option 4 - Guptas	Change of key to Option 2 "Kakatiyas"
3	301442662	Option 3 - Nicobar	Change of key to Option 2 "Andaman"
4	301442680	Option 2 - the	Change of key to Option 4 "No Article"

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17/1/2025

Contd...3

Contd...4

EXAMINER

Sl.No.	Question ID	Key Released	Key to be modified
1	301442107	Option 1 - Growing fruits and vegetables	Both options 1 and 4 are correct i.e., "Growing fruits and vegetables" and "Growing of flowers". Mark is awarded if the candidate opts for any of these two options.
2	301442124	Option 1 - Sambhar Lake	Change of key to Option 4 "Chilika Lake"

It is further decided that the remaining objections raised against the following Question IDs are unsustainable and the same are rejected.

POST:: JUNIOR ASSISTANT

SHIFT-1	
Sl.No.	Question ID
1	301442513
2	301442518
3	301442519
4	301442521
5	301442527
6	301442529
7	301442531
8	301442532
9	301442565
10	301442571
11	301442572
12	301442573
13	301442591
14	301442606


11/5/2015

Contd...5

Sl.No.	Question ID
SHIFT-2	
1	301442613
2	301442616
3	301442617
4	301442618
5	301442619
6	301442621
7	301442622
8	301442624
9	301442630
10	301442634
11	301442642
12	301442644
13	301442645
14	301442646
15	301442647
16	301442648
17	301442654
18	301442656
19	301442661
20	301442672
21	301442690
22	301442692
SHIFT-3	
1	301442712
2	301442714
3	301442715
4	301442719
5	301442728
6	301442730
7	301442733
8	301442734
9	301442743
10	301442744

Contd...6


11/12/2019

Sl.No.	Question ID
11	301442747
12	301442748
13	301442770
14	301442771
15	301442773
16	301442774
17	301442776
18	301442782
19	301442786

POST:: FIELD ASSISTANT

Sl.No.	Question ID
1	3014422000
2	3014422001
3	3014422018
4	3014422019
5	3014422021
6	3014422025
7	3014422030
8	3014422039
9	3014422041
10	3014422045
11	3014422054
12	3014422055
13	3014422058
14	3014422062
15	3014422063
16	3014422075
17	3014422076
18	3014422081
19	3014422085
20	3014422095
21	3014422097

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POST:: EXAMINER

Sl.No.	Question ID
1	301442110
2	301442113
3	301442114
4	301442130
5	301442132
6	301442141
7	301442146
8	301442151
9	301442156
10	301442164
11	301442165
12	301442191

POST:: RECORD ASSISTANT

Sl.No.	Question ID
1	3014421899
2	3014421900
3	3014421901
4	3014421902
5	3014421906
6	3014421910
7	3014421912
8	3014421925
9	3014421937
10	3014421940
11	3014421943
12	3014421945
13	3014421949
14	3014421954

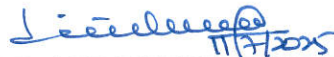
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11/11/2015

Sl.No.	Question ID
15	3014421969
16	3014421971
17	3014421985
18	3014421987

Note:-

It is to inform that the candidates, whose objections are considered and accepted by the High Court will be refunded an amount of Rs.100/- (Rupees One hundred only) paid by them towards fee for each objection raised by them through online.


REGISTRAR (ADMINISTRATION)
F.A.C. REGISTRAR (RECRUITMENT)